

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1967**  
**TO BE ANSWERED ON 14.03.2017**

**FLAGSHIP PROGRAMMES**

1967. SHRI M.I. SHANAVAS:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of the flagship programmes of the Ministry which have been implemented in the last one year to ensure that consumers are not affected by spiraling prices of essential commodities;
- (b) the details of the funds allocated and spent for the programmes during the last one year;
- (c) the benefits being reaped by different States by implementing the schemes of the Ministry during the said period;
- (d) whether there is any monitoring cell at the Ministry level to ensure that the programmes are implemented keeping in view the time-frame set for them and the allocations are utilized in full and funds are not kept unused by the end of the financial year; and
- (e) if so, the details thereof and if not, the details thereof?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

(a) : National Food Security Act, 2013 provides for coverage of two-thirds of the population of the country for receiving highly subsidised foodgrains at ₹ 1/2/3 per kg for coarse grains/wheat/rice. The Act is being implemented in all the States/UTs. In addition, the Ministry is also implementing Price Stabilization Fund (PSF) scheme for appropriate market intervention to help moderate the prices of identified commodities. However, none of these schemes are flagship schemes/programmes as categorized by the then Planning Commission.

(b) to (e): In view of (a) above; does not arise.

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